


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/36/(IB)/2018  
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD  
NAME OF THE RESPONDENT(S) : SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED  
LEATHER EFFLUENT TREATMENT COM PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	N. C. BHANSALI	PCS for Petitioner Applicant	

**ORDER**

PCS representing the applicant present. He is directed to send a private notice to the respondent for appearance and to make submissions, alongwith copy of petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 07.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)